

<i>S. No.</i>	<i>Telephone No.</i>	<i>No. of lines</i>	<i>Remarks</i>
			trains coming from East during the next two hours.
(iii)	1333	3	For arrival information for trains coming from West during the next two hours.
(iv)	1334	3	For arrival information for trains coming from South during the next two hours.

(c) and (d). Augmentation of facilities in the Enquiry Offices is done periodically based on the requirement. At present, there is a proposal to provide one additional P & T phone at Pune enquiry Office

Safety Measures in Lignite Mines in Kutch (Gujarat)

6258. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of ENERGY be pleased to state:

(a) whether proper safety measures are taken for the miners in the Lignite Mines in Kutch District of Gujarat; and

(b) if not, whether Government propose to direct this project to take all measures as per norms of Open Cast coal mines?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir. The Gujarat Mineral Development Corporation, which is responsible for lignite mining in Gujarat, has taken measures to implement all safety provisions as provided for in the Mines Act and the Coal Mines Regulations.

(b) Does not arise.

[*Translation*]

Chain-Pulling

6259. SHRI RESHAM LAL JANGDE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of cases of unnecessary chain pulling detected since 1988 till March, 1990 in passenger and fast passenger trains and the number of persons against whom cases have been filed, zone-wise; and

(b) the number of persons fined, and sentenced to jail and the amount realised as fines from the?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). The information is being collected and the same will be laid on the table of the Sabha.

[*English*]

Saving of Energy

6260. SHRI SUBEDAR: Will the Minister of ENERGY be pleased to state:

(a) whether substantial savings can be achieved in the consumption of electricity if fluorescent bulbs are used in place of incan-

descent bulbs;

(b) whether consumption of electricity can further be saved if the street lighting is changed from incandescent bulbs to sodium vapour; and

(c) if so, the details of steps taken including measures for consumer awareness to effect saving in the consumption of electricity?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) Yes, Sir.

(c) The steps taken to effect saving in the consumption of electricity mainly include:-

- Awareness promotion campaign for consumers through pamphlets, stickers, posters, newspapers advertisements, radio jingles, shortfilms, etc. on the advantages of using energy efficient lighting systems and standard electric appliances.

- Energy audits of industrial units and large buildings.

- Fixation and monitoring of energy saving targets in energy intensive sectors.

- Rectification of energy saving targets in energy intensive sectors,

- Rectification of inefficient agricultural pumpsets.

- Fiscal incentives on energy saving devices and instruments.

- Training of personnel,

- Studies and surveys to assess various policy and technical options.

Resumption of Trains between Junagarh and Visavadar

6261. SHRI G. K. SHEKHADA: Will the Minister of RAILWAYS be pleased to state:

(a) the reason for cancelling four trains Nos. 383, 384, 385 and 386 running between Junagarh and Visavadar in Gujarat:

(b) whether Government propose to resume the services of these cancelled trains;

(c) if so, the date from which the trains are likely to be resumed; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) The trains were cancelled in March, 1987 due to poor occupation.

(b) No, Sir.

(c) Does not arise.

(d) Commercially not justified.

[*Translation*]

Clearance to power Projects of Madhya Pradesh

6262. SHRI PURUSHOTTAM KAUSHIK:
SHRI PYARELAL KHANDELWAL:

Will the Minister of ENERGY be pleased to state:

(a) whether several projects viz. bandhan Mand, Amarkantak Extension Phase II, four gas based power projects and Korba Extension Unit V and VI submitted by Madhya Pradesh Government are pending with Union government for approval;